

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY)
PART-1 SECTION-1
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE No. 54 (RE 2013)/2009-14
NEW DELHI, DATED: 28 February, 2014

Subject: Corrigendum in Public Notice number 53 dated 27.02.2014 and amendment in Public Notice number 52 dated 25.02.2014.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following correction in the Public Notice number 53 dated 27.02.2014 and amendment in Public Notice number 52 dated 25.02.2014.

2. In the table below para 3 of Public Notice number 53 issued on 27.02.2014 [which contained serial numbers 1066,1067,1068 and 1069], the following corrections are made:

- (i) Existing serial number 1068 along with the entire description stands deleted.
- (ii) Existing serial number 1069 becomes serial number 1068.

Thus the corrected table [at para 3 of Public Notice number 53 issued on 27.02.2014] would be as under:

S NO	FPS SL. NO.	ITC HS CODE	DESCRIPTION	RATE PERCENTAGE	BONUS BENEFITS
1066	1066	5511	YARN (OTHER THAN SEWING THREAD) OF MAN-MADE STAPLE FIBRES, PUT UP FOR RETAIL SALE	5%	-
1067	1067	70193100	GLASS FIBRE MATS	2%	-
1068	1068	05080020	HAND WORKED SEASHELLS WITHIN THE GENERAL DESCRIPTION "CHANKS"	5%	-

3. In Table 1 of Appendix 37D as notified in Public Notice number 52 dated 25.02.2014, the entry at serial number 687 is amended with effect from 1.03.2014 as:

S NO	FPS SL. NO.	ITC HS CODE	DESCRIPTION	RATE PERCENTAGE	BONUS BENEFITS
687	687	56074900	OTHER: TWINE CORDAGE, ROPES AND CABLES OF P POLYETHYLENE OR POLYPROPYLENE	2%	2%

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